

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.12-IA/1158(AHM)2024
in
C.P. (IB)/286(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

PIRAMAL CRITICAL CARE INC.
VS
ASTRAL STERITECH PRIVATE LIMITED

.....Applicant

.....Respondent

Order delivered on: 26/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/IRP : Mr. Manish Santosh Buchasia, PCS
For the Respondent :

ORDER

IA/1158(AHM)2024

This application is filed by the IRP for placing on record the progress report and report constituting CoC. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 1158 of 2024 stands disposed of.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)